

Mr. Speaker: So far as this question is concerned, enough has been answered in that connection. Next Question.

Shri B. C. Kamble rose—

Mr. Speaker: I shall have to take disciplinary action if hon. Members rise in spite of this.

Shri B. C. Kamble: This is a matter of protection of minorities.

Mr. Speaker: I know; the minority cannot rule this House. I will ask the hon. Member to resume his seat. If he does not do so, I will take disciplinary action.

Shri B. C. Kamble: I am only asking for the information.

Shri Tangaman: A statement should be made by the hon. Minister as to how many people have been killed. Why is he not willing to say that?

Shri Nath Pal: Why is he hiding the number of victims?

Shri B. C. Kamble: I walk out as a kind of protest.

(Shri B. C. Kamble followed by Shri B. K. Gaikwad, Shri Siva Raj, Shri Manay, Shri D. A. Katti and Shri K. U. Parmar left the House).

Engineering Colleges, Assam

*214. **Shri Amjad Ali:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 848 on the 13th August, 1957 and state:

(a) whether any applications seeking permission to increase the number of seats for admission were received from the Principals of Engineering Colleges in Assam; and

(b) if so, the steps taken thereon?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 96.]

Shri Amjad Ali: In the statement it is said:

"The State Government was informed that since the College had started only in 1955-56 and the necessary instructional facilities had not been developed even for the present students, it would not be desirable to increase admissions without a full examination of the matter by the All India Council for Technical Education."

In view of the fact that the Central Government has issued clear instructions to the Government of Assam may I know under what condition these eight more students were admitted?

Shri M. M. Das: I may submit to the hon. Member that in this case I am admitting these 8 students in addition to the sanctioned number, the State Government violated the conditions that were imposed on them.

Shri Amjad Ali: Is it a fact that in contravention of the general practice of intake of students by admission tests, these eight more students were admitted on the recommendation of the Education Minister of Assam?

Shri M. M. Das: It is a State Government institution and so far as admissions are concerned, we have got nothing to say. It is done according to the discretion of the State Government. But the only condition imposed by the Central Government, along with some others, is that the total number of admissions should not exceed the sanctioned number?

Shri Basumatari: May I know whether there is a proposal from the Government of Assam to start a second engineering college in Assam?

Shri M. M. Das: Already there is an engineering college in Gauhati established only two years back. The college has not yet developed fully.

Shri Basumatari: There is one college. I want to know whether second college will be established.

Shri M. M. Das: It is, a college that will give degree in engineering.

Mr. Speaker: Is there no engineering college in Assam?

Shri Basumatari: There is one engineering college. I wanted to know whether there is any proposal to start a second college anywhere in Assam?

Shri Hem Barua: In view of the technological and economic backwardness of that State, may I know if the Government is considering the proposal to increase the number of seats in the engineering colleges there in Assam?

Shri M. M. Das: It is an old story. We have already selected 19 engineering colleges all over the country for expansion, so that more number of students could be admitted. The Gauhati engineering college is one of them. This year 60 more students have been admitted, for which sanction was given. These expansion costs will be entirely borne by the Government of India.

Shrimati Masfida Ahmed: May I know whether the Government are contemplating to create some seats exclusively for girls in the engineering colleges?

Shri M. M. Das: That question should be decided by the State Government. We are not entitled to discuss it.

प्रिविलेज टिकट आर्डर की सुविधायें

*२१७. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री २१ नवम्बर, १९५६ के तारंकित प्रश्न संख्या २७० के अनुपूरक प्रश्नों के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) प्रिविलेज टिकट आर्डर की सुविधा को २५० मील से कम दूरी के निवासी कर्मचारियों पर भी लागू करने के जिस प्रश्न पर विचार किया जा रहा था, क्या इस बीच उसके बारे में अन्तिम निर्णय कर लिया गया है ;

(ख) यदि हाँ, तो उस निर्णय का स्वरूप क्या है ;

(ग) उस निर्णय को कब से लागू किया जायेगा ;

(घ) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो देरी के क्या कारण हैं ; और

(ङ) इस सम्बन्ध में कब तक निर्णय हो जाने की आशा है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क) से (ग). जी हाँ। आवश्यक आदेश जारी कर दिये गये हैं। आदेश की एक प्रति सभा-पटल पर रख दी गई है। [बैजिये परिशिष्ट १, अनुबन्ध संख्या ९७]

(घ) तथा (ङ). प्रश्न ही नहीं उठता।

श्री भक्त दर्शन : इस विवरण से ज्ञात होता है कि कर्मचारियों के लिए जो २५० मील की शर्त रखी गई थी वह चौथी श्रेणी के कर्मचारियों के लिए घटा कर १०० मील कर दी गई है। मैं इस के लिए धन्यवाद देते हुए यह जानना चाहता हूँ कि तीसरी, दूसरी और पहली श्रेणियों के जो कर्मचारी हैं उन्होंने कौनसा अपराध किया है कि उन्हें यह सुविधा नहीं दी जा रही है ?

श्री बातार : यह अपराध की बात नहीं है, पैसे की बात है।

Shri S. M. Banerjee: May I know whether it is in the knowledge of the hon. Minister that nearly 1-1/2 lakhs of industrial workers serving in defence establishments are not covered by these orders regarding P.T.O. and if so, whether these orders are being issued including them also?

Shri Datar: The whole question was first considered and it was laid down that so far as privilege ticket